

FRIDAY, FEBRUARY 25, 2022

12 BACK PAGE

SCHEDULE II
FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
H & V ENGINEERING AND CONSTRUCTIONS PRIVATE LIMITED

L.O.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	H & V Engineering and Constructions Private Limited
2	Date of incorporation of corporate debtor	10/05/2012
3	Authority Under Which Corporate Debtor is in Corporate / Registered	RoC-Mumbai
4	Corporate identity number / limited liability identity number of corporate debtor	U45400MH2012PTC230848
5	Address of the registered office and principal office of corporate debtor	A-401, M.K. Plaza, Kasarvadavali Near Hyper City Mall, Ghobunder Road, Thane - 400607
6	Date of closure of insolvency resolution process	14/10/2019 Date of COC Meeting in which Resolution is approved
7	Liquidation commencement date of corporate debtor	Order dated 08/02/2022 (Received on 23/02/2022)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Anish Gupta Registration Number: IBB/PA-002/IP-N00285/2017-18/10843
9	Address and e-mail of the liquidator, as registered with the Board	413, Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala, Kandivali-East, Mumbai-400101 anish@csanishgupta.com
10	Address and e-mail to be used for correspondence with the liquidator	413, Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala, Kandivali-East, Mumbai-400101 agrp03@gmail.com
11	Last date for submission of claims	25th March 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the H & V Engineering and Constructions Private Limited on 08th February, 2022. The commencement date is 23rd February, 2022 i.e. receipt of Order.

The stakeholders of H & V Engineering and Constructions Private Limited are hereby called upon to submit their claims with proof on or before 25th March, 2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Mr. Anish Gupta
Liquidator

Date: 24-02-2022
Place: Mumbai

नवोपकाल

मुंबई । शुक्रवार २५ फेब्रुवारी, २०२२

अनुसूची II
फॉर्म बी

जाहीर उद्घोषणा

(नादारी आणि दिवाळखोरीपणा (लिक्विडेशन प्रक्रिया) विनियमन, २०१६ च्या विनियमन १२ अन्वये)

एच अँड व्ही इंजिनियरिंग अँड कन्स्ट्रक्शन्स प्रायव्हेट लिमिटेडच्या
भागधारकांचे लक्ष वेधण्याकरिता

अ. क्र.	तपशील	वर्णन
१.	कॉर्पोरेट कर्जदाराचे नाव	एच अँड व्ही इंजिनियरिंग अँड कन्स्ट्रक्शन्स प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट कर्जदाराच्या स्थापनेचा दिनांक	१०.०५.२०१२
३.	प्रधिकरण ज्या अंतर्गत कॉर्पोरेट कर्जदाराची स्थापना/नोंदणीकरण झाले	आर.ओ.सी. मुंबई
४.	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U45400MH2012PTC230848
५.	कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा पत्ता	ए-४०१, एम. के. प्लाझा, कासरवादवली हायपर सिटी मॉलजवळ, घोबुंदर रोड, ठाणे - ४००६०७.
६.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा अंदाजित दिनांक	१४.१०.२०१९ धनको समितीच्या सभेचा दिनांक ज्यामध्ये ठराव मंजूर झाला.
७.	कॉर्पोरेट कर्जदाराचे परिसमापन सुरू होण्याचा दिनांक	आदेश दिनांकित ०८.०२.२०२२ (दि. २३.०२.२०२२ रोजी प्राप्त झाला)
८.	परिसमापक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	श्री. अनिश गुप्ता नोंदणीकरण क्र. IBB/PA-002/IP-N00285/2017-18/10843
९.	मंडळाकडे नोंदणीकृत असल्यानुसार, परिसमापकाचा पत्ता आणि ईमेल	४१३, ऑटम ग्रोव्ह, लोकखंडवाला फाउंडेशन स्कूलजवळ, लोकखंडवाला, कांदिवली - पूर्व, मुंबई ४०० १०१. anish@csanishgupta.com
१०.	परिसमापकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ईमेल	४१३, ऑटम ग्रोव्ह, लोकखंडवाला फाउंडेशन स्कूलजवळ, लोकखंडवाला, कांदिवली - पूर्व, मुंबई ४०० १०१. agrp03@gmail.com
११.	दावे सादर करण्याचा अंतिम दिनांक	२५ मार्च, २०२२

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा व्यावहारिकरण, मुंबई खंडपीठ यांनी दिनांक ०८ फेब्रुवारी, २०२२ रोजी एच अँड व्ही इंजिनियरिंग अँड कन्स्ट्रक्शन्स प्रायव्हेट लिमिटेडचे परिसमापन सुरू करण्याचे आदेश दिले आहेत. सुरुवात होण्याचा दिनांक २३ फेब्रुवारी, २०२२ म्हणजेच आदेश प्राप्त झाला. एच अँड व्ही इंजिनियरिंग अँड कन्स्ट्रक्शन्स प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांचे दावे पुराव्यासह २५ मार्च, २०२२ रोजी किंवा त्यापूर्वी परिसमापकाकडे नोंद क्र. १० समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे पुराव्यासहीत दावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व कर्जदार त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, दफालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड होण्यात येईल.

दिनांक: २४.०२.२०२२
ठिकाण: मुंबई

सही/-
श्री. अनिश गुप्ता
परिसमापक

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF H & V ENGINEERING AND
CONSTRUCTION PRIVATE LIMITED**

1.	Name of Corporate Debtor	H & V Engineering and Constructions Private Limited
2.	date of incorporation of corporate debtor	10/05/2012
3.	Authority Under Which Corporate Debtor is in Corporate / Registered.	RoC-Mumbai
4.	Corporate identity number / limited liability identity number of corporate debtor	U45400MH2012PTC230848
5.	Address of the registered office and principal office of corporate debtor	A-401, M.K. Plaza, Kasarvadavali Near Hyper City Mall, Ghobunder Road, Thane - 400607
6.	Date of closure of insolvency resolution process	14/10/2019 Date of COC Meeting in which Resolution is approved
7.	Liquidation commencement date of corporate debtor	Order dated 08/02/2022 (Received on 23/02/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Anish Gupta Registration Number: IBBI/IPA-002/IP-N00285/2017-18/10843
9.	Address and e-mail of the liquidator, as registered with the Board	413, Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala, Kandivali-East, Mumbai-400101 anish@csanishgupta.com
10.	Address and e-mail to be used for correspondence with the liquidator	413, Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala, Kandivali-East, Mumbai-400101 agirp03@gmail.com
11.	Last date for submission of claims	25 th March, 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the H & V Engineering and Construction Private Limited on 08th February, 2022. The commencement date is 23rd February, 2022 i.e. receipt of Order.

The stakeholders of H & V Engineering and Construction Private Limited are hereby called upon to submit their claims with proof on or before 25th March, 2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24-02-2022
Place: Mumbai

Mr. Anish Gupta

Liquidator

